

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 247/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: M/s. Diwakar Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	MS SARASWATHI	Advocate for Parties	Sarwathi

Common Order

TCSP No. 243/230-232/NCLT/MB/MAH/2017  
TCSP No. 244/230-232/NCLT/MB/MAH/2017  
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TCSP No. 246/230-232/NCLT/MB/MAH/2017  
TCSP No. 247/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 24.1.2017

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)